

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - IV**

**ITEM No. 417  
IB-525/PB/2021**

**IN THE MATTER OF:**

Sujit Raghunath Desai

...

Applicant

Vs.

Essel Realty Developers Pvt. Ltd.

...

Respondent

**Order under Section 9 of IBC**

**Order delivered on 06.12.2021**

**Coram:**

**MR. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (JUDICIAL)**

**MR. PRASANTA KUMAR MOHANTY,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Gaurav Agarwal, Mr. Jain Zaveri, Advs.

For the Respondent :

**ORDER**

Due to paucity of time, matter cannot be heard.

Matter adjourned to **08.02.2022**.

-sd-

**[PRASANTA KUMAR MOHANTY]  
MEMBER (TECHNICAL)**

-sd-

**[BACHU VENKAT BALARAM DAS]  
MEMBER (JUDICIAL)**

UPASANA